

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.14643 of 2014

Ramesh Chandra Sahoo

....

Petitioner

None

-versus-

State of Odisha

....

Opposite Party

Mr. P. K. Muduli, AGA

**CORAM:
THE CHIEF JUSTICE
JUSTICE R. K. PATTANAİK**

**ORDER
18.05.2022**

Order No.

12. 1. Mr. P. K. Muduli, learned Additional Government Advocate states that compliance affidavit will be filed during course of the day.
2. List on 21st July, 2022.

(Dr. S. Muralidhar)
Chief Justice

(R. K. Pattanaik)
Judge

M. Panda